CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

- 1) OA No.1304/97 with MA.2401/97 & MA-1087/99
 AND
- 2) OA No.391/97
- 3) DA No.1132/97

New Delhi: this the 20 day of February, 2001.
HON'BLE MR.S.R.ADIGE, VICE CHAIRMAN (A)
HON'BLE DR.A.VEDAVALLI, MEMBER (J)

1.0A No.1304/97

- O.p.Khanna, S/o Late Shri Rameshwar Nath, working as Hd.TTE under CTI, New Delhi, R/o H.34/C, Mata Krishan Marg, Opp.Sanjay Park, Shakarpur, Delhi-92.
- 2. Ashok Kumar Gupta, S/o Late Shri Hira Lal, working as JIT, New Delhi., R/o 1C/25, New Rohtak Road, Karol Bagh, New Delhi-5
- 3. Baldev Singh,
 S/o Shri Surat Singh,
 Working as Hd.TTE,
 at panipat and
 R/o T-22 B, Railway Colony,
 panipat, Haryana.
- 4. Surinder Singh,
 S/o Shri Jiwan Singh,
 working as JIT,
 New Delhi,
 R/o WZ~346,
 Shiv Nagar,
 Gali No.20,
 New Delhi.
- 5. Girish Kumar Trikha, S/o Sh. G.P. Trikha, working as JIT, New Delhi.

R/o H-27, Sector 23, Raj Nagar,
Ghaziabad (Up)

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6. Nand Kishore Bajaj,
S/o Shri Jamna Das,
working as JIT,
Ghaziabad.

....Applicants.

2. OA No. 391/97

Ramji Lal, S/i Sukh Ram,
 working as HTTE, at New Delhi.

R/o E=3/331, Sultanpuri, Delhi.

- 2. A.K.Kanojia, S/o Shri Gyan Chand, working as Hd.TTE at New Delhi and R/o I-189, Laxmi Nagar, Delhi-92.
- 3. K.K.Agarwal,
 S/o Shri V.P.Agarwal,
 working as Hd.TTE at New Delhi
 and R/o A-858, Avantika,
 Sector-2,
 Rohini,
 Delhi.
- 4. Om Prakash, S/o Ram Sahay,
 working as Hd.TTE at New Delhi
 R/o C-39, DDA Flats,
 Kalkaji, New Delhi.
- 5. A shok Goyal, S/o Sh. Ram Niwas, working as Hd. TTE at New Delhi. R/o 221/23, Gali Are Wali, Kathmandi, Sonepat(Haryan)
- 6. Kamaljeet Singh,
 S/o Naubat Singh,
 working as Hd.TTE, at
 New Delhi
 R/o 415, Civil Lines,
 North Muzaffar Nagar (Up).
- 7. Rohtas Singh S/o Rishal Singh, working as Hd. TTE at Delhi Main R/o 235, Rampuri, B.B. Nagar, Ghaziabad.

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- 8.Ramesh Kumar Siriswar S/o Ram Swaoop Singh, working as Hd. TTE at Oalhi Main, R/o G-124, Govindpuram, Chaziabad (UP)
- 9. Sallauddin, S/o Shri Faij Bux, working as Hd. TTE at New Delhi. and R/o H. No. D-324, Mohanpuri Mojpura, Delhi.
- 10. Surinder Kumar, S/o Nand Kishore, working as Hd. TTE at New Delhi, and R/o C-4-E/324, Janakpuri, New Delhi.
- 11. Wahajuddin S/o Shri Qazi T.Din, working as Hd. TTE at New Delhi. R/o C/8-301, Yamuna Vihar, New Delhi-25.
- 12. Vinod Kumar Sharma S/o Ram Lal, working as Hd. TTE at New Delhi and R/o 291/1, Railway Colony, Shakurbasti, Delhi.
- 13. Munish AwasthiS/o Chaman Lal, working as Hd. TTE at Delhi Main, R/o D-228, Bhoor Bharat Nagar, Ghaziabad.
- 14. Chanderpal S/o Sh. Tara Chand, working as Hd. TTE at Delhi Main and R/o 1/2120, Gali No.18, East Ram Nagar, Shahdara, Delhi-32.
- 15. Shri Diwan Chand, S/o Ram Kishan, working as Hd.TTE., at Delhi Main, R/o 805, Ward 4, Safdan City, Distt.Jind (Haryana)
- 16. Pritam Singh, S/o Joginder Singh, working as J.TI, at Delhi Main A/o 6C, Janata Flats(Lal Qrs.), punjabi Bagh, New Delhi-36

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17. I.A.Khan S/o Sh.M.I.Khan,
working as Hd. TTE at New Delhi and
R/o 970, Abdul Fazal Enclave,
Jamia Nagar,
New Delhi-25.Applicants.

Versus

- Union of India through General Manager, Northern Railway, Baroda House, New Delhi.
- 2. The Divisional Railway Manager, Northern Railway, DRM Office, New Delhi.
- 3. Senior Divl. Personnel Office, Northern Railway, DRM Office, New Delhi.

....Respondents in bot aforesaid DAs.

Applicants' counsel -Shri S.C.Luthra proxy for Shri P.L.Mimroth. My bett OAS Respondents' counsel-Shri R.L. Dhawan

3) DA No.11 32/97

Shri Dhan Singh,

S/o Shri Sukhbir Singh,

Junior Inspector Ticket,

Northern Railway,

Meerut Cantt.

And 10 others as per Memo of parties Applicants.

(By Advocate: Mrs.Meenu Mainee)

Versus

Union of India through



1. The General Manager, Northern Railway, Baroda House, New Delhi.

Y

2. The Divisional Railway Manager,
Northern Railway,
State Entry Road,
New Delhi
...Respondents.
(Respondents counsel - Shri R.L. Dhawan)

ORDER

S.R.ADIGE, VC (A):

These OAs are being disposed of by this common order.

- 2. Heard both sides.
- Admittedly pursuant to the Tribunal's order 3. dated 23.1.95 in OA No.1992/90, 27 applicants in that OA were given certain benefits vide respondents! order dated 13.3.96, which applicants in the present DAs, are now claiming on account of being senior to them or similarly placed as them? Respondents have taken the view that the benefits were granted by their order dated 13.3.96 through admn. error, and it is not denied that notices have been issued to those applicants to show cause why those benefits should not be withdrawn. Those applicants had approached the Tribunal against those show cause notices, and it is not denied that further action on those show cause notices has been stayed by the Delhi High Court
- Under the circumstances, we dispose of these DAs giving liberty to parties to seek revival of the same after the Delhi High Court passes final orders on the show cause notices issued by respondents, in



the background of their order dated 13.3.96.

5. Let copies of this order be placed in each OA case records.

(DR.A.VEDAVALLI)
MEMBER (J)

(S.R.ADIGE) VICE CHAIRMAN(A).

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